

S.No.13

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-04-2024 AT 10:30 AM**

**CP(IB) 601/10/HDB/2018**  
u/s. 10 of IBC, 2016

**IN THE MATTER OF:**

M/s. RCM Infrastructure Ltd

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Smt Mummaneni Vazra Laxmi, for Liquidator present physically and stated that there is a stay by NCLAT which is in force and stands adjourned to 10.04.2024.

Matter adjourned to 03.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**